8-4

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 78-A/2016 with TP No. 78/397-398/NCLT/AHM/2016 (New) CA No. 311/2014 with CP No. 40/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

Name of the Company:

Tarjit Singh Bath & Ors.

V/s.

Surya Salt Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

<u>ORDER</u>

None present for Petitioner. None present for Respondent.

Submissions filed styling it as submission by Respondent without the signature of Respondent.

Respondent is at liberty to file its written submissions with his signature.

List the matter on 12.03.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of February, 2018.